



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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		1192 കർക്കടകം 23 23rd Karkadakam 1192	
		1939 ശ്രാവണം 17 17th Sravana 1939	

PART III

Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി1-2540/2017. 2017 ജൂലൈ 17.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് കമ്പ്യൂട്ടറുകൾ (4 എണ്ണം) വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽനിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—05/2017-18.

ഉദ്ദേശ വില—` 1,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 420.

പകർപ്പ്—` 210.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—20-7-2017 മുതൽ 14-8-2017 രാവിലെ 10.30 മണി മുതൽ 2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-8-2017, 2 മണി വരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-8-2017, 3 മണി.

31-3-2018 വരെ നിരക്ക് പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

Gaz. No. 32/2017/DTP (Stores).

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ആഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-2540/2017.

17th July 2017.

Sealed tenders are invited for the supply of Computers (4 Nos.) in various department of Government Ayurveda College, Tripunithura.

The tenders should superscribed "Tender for the supply of Computer in various department of Government Ayurveda College, Tripunithura" and addressed to The Principal, Govt. Ayurveda College, Tripunithura.

Tender No. 5/2017-18.

P. A. C.—` 1,50,000.

Cost of tender form (Non refundable) (Including Taxes) :

Original—` 420.

Duplicate—` 210.

Date and time for sale of tender form—20-7-2017 to 14-8-2017, 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender form—14-8-2017, 2 p. m.

Date and time for opening of tenders—18-8-2017, 3 p. m.

Date upto which the rates are to be firm—31-3-2018.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms will not be sent per V. P. P.

Government Ayurveda College, Tripunithura.

DR. T. K. UMA, Principal.

Collegiate Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 2/2017-18]

നമ്പർ എ1/499/2017-18.

2017 ജൂലൈ 17.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 25-8-2017 ഉച്ചയ്ക്ക് 1 മണിവരെ ആയിരിക്കും. അന്നേ ദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാര്യമേയോ അവരുടെ പ്രതിനിധികളുമേയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക—` 4,00,000.

നിരതദ്രവ്യം—വിലയുടെ 1%.

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

അസ്സൽ—` 840.

പകർപ്പ്—` 420.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 25-8-2017 ഉച്ചയ്ക്ക് 12 മണി വരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി ` 40 കൂടി അയക്കേണ്ടതാണ്. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

[No. 2/2017-18]

No. A1-499/2017-18.

17th July 2017.

Sealed tenders are invited for the supply of Lab and Project Equipments in different Departments of Government College, Nedumangad under plan fund for the year 2017-18.

The envelops containing the tenders should be superscribed as "For the supply of Lab and Project Equipments in Physics Departments in Government College, Nedumangad under plan fund 2017-18" and addressed to The Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p.m. on 25-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 25-8-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ` 4,00,000. (The price quoted should be inclusive of all taxes, duties, cesses etc.)

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 840 (800+40) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 12 noon on 25-8-2017. Cheques/Postate/Stamps etc. will not be accepted towards the cost of forms, nor will be the forms be sent per VPP. Duplicate tender forms if required will be issued at ` 420 per copy. Tenders should execute an agreement in Kerala Stamp Paper worth ` 200.

Government College, Nedumangad.

(Sd.) Principal.

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്.എഫ്.എ.1-1405/2017.

2017 ജൂലൈ 18.

ചുവടെ ചേർത്തിട്ടുള്ള പട്ടിക-I പ്രകാരം യഥാക്രമം വിശദമാക്കിയിട്ടുള്ള അളവിൽ വൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ സപ്ലൈ ചെയ്യുന്നതിന്, ദർഘാസുകൾ അംഗീകൃത ഉൽപാദകരിൽനിന്നും/വിതരണക്കാരിൽനിന്നും മുദ്രവച്ച കവറിൽ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രസ്തുത കവറിന്റെ പുറത്ത് വൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ എന്ന് എഴുതി അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ, സാമൂഹ്യ വനവൽക്കരണ വിഭാഗം, രാജീവ്ഗാന്ധി നഗർ, വട്ടിയൂർക്കാവ് പി. ഒ., തിരുവനന്തപുരം-13 എന്ന മേൽവിലാസത്തിൽ നിശ്ചിത സമയത്തിനകം സമർപ്പിക്കേണ്ടതാണ്.

പട്ടിക-I		
വൃക്ഷത്തൈകൾ ഉൽപാദിപ്പിക്കുന്നതിനുള്ള നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ		
ക്രമ നമ്പർ	വിത്തിന്റെ ഇനം	ആവശ്യമുള്ള ഉദ്ദേശ അളവ് (കി. ഗ്രാം)
(1)	(2)	(3)
1	വേപ്പ്	250
2	കുമ്പിൾ	50
3	കുവളം	5
4	താന്നി	200
5	ഇലഞ്ഞി	30
6	കടുക്ക	30
7	നെല്ലി	30
8	മാതളം	150
9	സപ്പോട്ട	15
10	പേര	75
11	മുരിങ്ങ	30
12	മഞ്ഞമുള	10
13	അശോകം	150
14	അഗസ്തി ചീര	30
15	വേങ്ങ	30
16	കറുവ	15
17	കുടംപുളി	120
18	ദന്തപാല	1
19	സീതപ്പഴം	30
20	രക്തചന്ദനം	200
21	മഹാഗണി	400
22	ഉങ്ങ്	200
23	ചമ്പ	200
24	പനിനീർ ചമ്പ	200
25	കാഞ്ഞിരം	200
26	തേക്ക്	500
27	കരിമരുത്	43
28	കണിക്കൊന്ന	50
29	കരിങ്ങാലി	30
30	കാറ്റാടി	10
31	ലക്ഷ്മിതരു	150
32	മുള്ളാത്തി	30
33	ടൈക്കോമ	30
34	നീർമരുത്	100
35	പതിമുഖം	65
36	പുളി	75
37	ബദാം	200
38	ചിലാത്തി (പൂവരൾ)	30
39	മണിമരുത്	25
40	മംഗോസ്റ്റീൻ	100

(1)	(2)	(3)
41	നീർമാതളം	10
42	ബട്ടർഫുട്ട്	150
43	റമ്പുട്ടാൻ	100
44	കറിവേപ്പില	30
45	ചന്ദനം	60
46	മന്ദാരം	50
47	പ്ലാവ്	150
48	മാവ്	150
49	ഞാവൽ	300
50	ആഞ്ഞിലി	200
51	മറ്റിനങ്ങൾ	474
52	ദന്തപാല	200
53	താന്നി	140
	ആകെ	6103

ദർഘാസ് നമ്പർ—എസ്.എഫ്.എ.1-1405/2017.
 അടങ്കൽ തുക (ഏകദേശം)—` 3,00,000.
 നിരതദ്രവ്യം—` 3,000.
 ടെണ്ടർ ഫോറത്തിന്റെ വില:
 ഒറിജിനൽ—` 900+വാറ്റ്.
 ടെണ്ടർ ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—
 11-8-2017, 1 മണിവരെ.
 ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന തീയതിയും സമയവും—
 16-8-2017, 3 മണിവരെ.
 ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—16-8-2017,
 3.30 മണി.
 പട്ടിക I-ൽ രേഖപ്പെടുത്തിയിട്ടുള്ള ഇനത്തിലും
 അളവിലും ആവശ്യാനുസരണം വ്യത്യാസം ഉണ്ടാകാവുന്നതാണ്.
 ദർഘാസ് ഫോറങ്ങൾ തിരുവനന്തപുരം സോഷ്യൽ
 ഫോറസ് ഡിവിഷൻ ഡെപ്യൂട്ടി ഫോറസ്റ്റ് കൺസർ
 വേറ്ററുടെ ആഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.
 പുരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ 16-8-2017 പകൽ
 3 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3.30 മണിക്ക്
 സ്ഥലത്ത് ഹാജരായിട്ടുള്ള ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ
 തുറന്ന് പരിശോധിക്കുന്നതുമാണ്.
 പ്രസ്തുത ദിവസം പൊതു ഒഴിവ് ദിവസമായി
 പ്രഖ്യാപിക്കുന്നപക്ഷം, അടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത
 സമയത്തും സ്ഥലത്തും ഫോറങ്ങൾ യഥാക്രമം ലഭ്യമാക്കു
 നതും സ്വീകരിക്കുന്നതും തുറന്ന് പരിശോധിക്കുന്നതുമാണ്.

വ്യവസ്ഥകൾ

1. വൃക്ഷത്തൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിനുള്ള നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ കരാർ പ്രകാരം തിരുവനന്തപുരം, ആറ്റിങ്ങൽ, നെയ്യാറ്റിൻകര സോഷ്യൽ ഫോറസ് ഡിവിഷൻ യൂണിറ്റ് റെയിഞ്ചാഫീസർമാരെ ഏൽപ്പിച്ച് ദർഘാസുകാരൻ രസീത് വാങ്ങേണ്ടതാണ്.
2. കരാറിൽ ഏർപ്പെടുന്ന തീയതി മുതൽ ആവശ്യാനുസരണം സബ്ജക്ട് ചെയ്യേണ്ടതും വിത്തുകൾ 31-8-2017-നകം സബ്ജക്ട് പൂർത്തീകരിക്കേണ്ടതുമാണ്.

- ആഴ്ചയിൽ നിർദ്ദിഷ്ട ദിവസം രാവിലെ ഇറച്ചി ആക്കുന്ന ആടിന്റെ തലയും കാലുകളും വാലും മുറിച്ചു മാറ്റാതെ ഇവിടെ എത്തിച്ച് ഡയറ്റീഷ്യന്റെ/ഹെഡ് നഴ്സിന്റെ അനുവാദത്തോടുകൂടി ഇറച്ചി എല്ലില്ലാത്ത കഷണമാക്കേണ്ടതാണ്. 50 gm. വീതം തൂക്കമുള്ള എല്ലില്ലാത്ത കഷണങ്ങൾ ഓരോരുത്തർക്കും ലഭിക്കത്തരീതിയിൽ കറിവെക്കാൻ പാകത്തിന് നിർദ്ദിഷ്ട സമയത്തിനുള്ളിൽ അടയ്ക്കുകയ്ക്ക് നൽകേണ്ടതാണ്.
- അന്തേവാസികളുടെ എണ്ണത്തിനുസരിച്ച് ഒരാൾക്ക് 50 gm. എന്ന അളവിലാണ് വിതരണം ചെയ്യേണ്ടത്.
- ദർഘാസുകൾ സുപ്രണ്ടിന്റെ പേരിൽ പ്രത്യേകം സീൽ ചെയ്ത കവറുകളിൽ സമർപ്പിക്കേണ്ടതാണ്. കവറിനുപുറത്ത് “2017-18 വർഷത്തേക്ക് മട്ടൺ-എല്ലില്ലാത്തത് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് വ്യക്തമായി എഴുതിയിരിക്കണം.
- ടെണ്ടറിനൊപ്പം 200-ന്റെ മുദ്രക്കടലാസിൽ ഒരു പ്രാഥമിക കരാർ എഴുതി ഒപ്പിടുകയും ടെണ്ടർ തുകയുടെ 1% (ഇ.എം.ഡി.) നിരതദ്രവ്യം സമർപ്പിക്കുകയും ചെയ്യേണ്ടതാണ്.
- ലഭിച്ച ദർഘാസുകൾ 17-8-2017 വൈകുന്നേരം 3 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്ക് വാഗ്ദാനം ചെയ്തവരുടെ ടെണ്ടറുകൾ താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും.
- ആവശ്യമെന്നുകണ്ടാൽ കാരണം ബോധിപ്പിക്കാതെ തന്നെ ടെണ്ടർ നിർത്തിവയ്ക്കാനും നിരസിക്കുവാനുമുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.
- വൈകി കിട്ടുന്നതും അപൂർണ്ണവും നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പ്രാഥമിക ഉടമ്പടി എന്നിവ അടക്കം ചെയ്യാത്തതുമായ ടെണ്ടറുകൾ നിരസിക്കപ്പെടുന്നതായിരിക്കും.
- ഇതു സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഓഫീസിൽനിന്നും ഓഫീസ് സമയത്ത് ലഭിക്കുന്നതാണ്.

ഗവ. മാനസികാരോഗ്യ കേന്ദ്രം, (ഒപ്പ്)
 കോഴിക്കോട്. സുപ്രണ്ട്.

Judicial Department

TENDER NOTICE

No. A1-2615/2017. 24th July 2017.

Sealed tenders are invited for the supply of 5 Digital Photocopiers to various Criminal Courts in Kollam District under buy back scheme.

Specifications : 25 copies per minute, Print/Scan/Copy facility, A3 size copier/printer, Automatic Duplexing Unit, USB Scanning supports all papers size upto A3, 2 paper trays 100 sheet By pass, Enlarge/Reduction facility (50% to 200%) Network printing and Windows/Lenux compatible.

Cost of tender form:

Original—` 1,120.

Duplicate—` 560.

Last date and time of sale of tender form—9-8-2017, 4 p. m.

Last date and time of receipt of tender form—10-8-2017, 3 p. m.

Date and time of opening of tender—10-8-2017, 4 p. m.

More details can be had from office at working hours.

Court of Chief Judicial Magistrate, Kollam.

(Sd.)
 Chief Judicial Magistrate.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-19889 (1)/2017/എം.സി.റ്റി. 2017 ജൂലൈ 10.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്, ബയോ കെമിസ്ട്രി വിഭാഗത്തിലേക്ക് ആർട്ടിരിയൽ ബ്ലഡ് ഗ്യാസ് അനലൈസർ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള എജ്ക്യൂട്ടീവ് ഓഫീസിൽനിന്നും തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—25/2017.

അടങ്കൽ തുക—` 4,00,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,260.

ഡ്യൂപ്ലിക്കേറ്റ്—` 630.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
18-8-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—
31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

TECHNICAL SPECIFICATIONS

1. Should be able to measure directly PH, PCO2, PO2, Sodium, Potassium, Chloride and Calcium in a single run.
2. Should have minimum 15 calculated parameters including SaO2, Bi-carbonate (HCO3), Standard HCO3, Base Excess of Blood (BE), Base Excess of extra cellular fluid.
3. Should have a sample through put of minimum 30 samples per hour.
4. Should have an automatic calibration for all the measured parameters without the use of gas cylinder.
5. Electrode should be individual with ON/OFF facility and durable.
6. Should have an inbuilt printer and minimum inbuilt memory of 100 samples.
7. Warm up time should be less than 30 minutes
8. Reagent pack for doing 1000 test, one deprotieniser of 125 ml, printer paper and one three level quality control of 5 ml.
9. Should work on 200-240 Vac 50Hz power supply.
10. Should be supplied with on line pure sine wave UPS of sufficient capacity for a minimum back of 30 minutes.
11. Should be provided with calibration certificate issued by the manufacturer at the time of installation and calibration certificate should be issued for the machine by the supplier during preventive maintenance visit in the warranty/AMC period if demanded by the end user.
12. Should have safety certificate from a competent authority CE/FDA (US)/STQC CB certificate STQC S certificate or valid detailed electrical and functional safety test report from ERTL. Copy of the certificate/test report shall be produced along with the technical bid.
13. All types of electrodes supplied initially shall have one year warranty and there after any types of electrodes supplied shall have six months warranty.

14. Reagents supplied should have at least six months shelf life.
15. All consumables should have at least 45 days on-board stability.
16. Should have 3 year warranty and CAMC for next 5 years.

TENDER SCHEDULE

1. The period for which the rates to be in firm One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ^ 200 Kerala- non judicial-stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one Percentage) of the total cost of articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the Tender. Tenders with out samples will not be considered for selection.
13. Tenders should bear the Signature and full Postal address of the Tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.

- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the Tender Notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി1-19889(2)/2017/എം.സി.റ്റി. 2017 ജൂലൈ 10.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്, ബയോകെമിസ്ട്രി വിഭാഗത്തിലേക്ക് സ്പെക്ട്രോ ഫോട്ടോ മീറ്റർ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള എജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

- ദർഘാസ് നമ്പർ—26/2017.
- അടങ്കൽ തുക—` 4,00,000.
- നിരതദ്രവ്യം—1 %.
- ദർഘാസ് ഫോറത്തിന്റെ വില നികുതി സഹിതം :
 - ഒറിജിനൽ—` 1,260.
 - ഡ്യൂപ്ലിക്കേറ്റ് —` 630.
- ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2017, 3 മണി.
- ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2017, 2.30 മണി.
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-8-2017, 3 മണി.
- ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Technical Specifications

Double Beam Spectro Photometer :

- 1. Should have an optical system with single monochromator 1200 lines/mm plane grating Czerny-Turner mount double beam.
- 2. Should have a dual light source. D2 lamp: 190 to 350nm & Halogen lamp: 330 to 900nm
- 3. Should have a user selectable wavelength exchange range for light source within range of 330 to 350 nm
- 4. Should have a Photomultiplier Tube (PMT) detector.
- 5. Should cover a wavelength range of 190-900nm
- 6. Should have a wavelength accuracy of +/-2 nmr or better.
- 7. Should have a wavelength repeatability of at least+/- 0.06nm.
- 8. “Should have a variable spectral bandwidth from 0.1-5nm, L2, L5, L10nm (Low stray light mode).”
- 9. Should have a photometric repeatability of +/- 0.001 Abs (0 to 0.5Abs), +/- 0.001Abs (0.5 to 1Abs) to +/-10000% T, -2 to 4Abs
- 10. Should have a photometric accuracy of +/- 0.002 Abs (0 to 0.5Abs)
- 11. The stray light should be 1% for 198nm KCL 12g/L aqueous solution and 0.005% for 220nm NaI 10g/L aqueous solution.
- 12. Should have a baseline stability of +/- 0.0003Abs/hour
- 13. Should have a baseline flatness of +/-0.0003 Abs.
- 14. “The RMS noise should be 0.00005 Abs or better.”
- 15. Should have a measuring mode of quantitative analysis
- 16. Should have wavelength scan, Time scan with Abs, % T, % R, and Sample Reference,
- 17. The data processing should include the following : Peak picking, peak height, peak area, peak width, derivatives, smoothing, Data Transaction, Arithmetic, Base line connection, Subtraction, Vertical axis conversion, Horizontal axis conversion.
- 18. “Should have other standard function including Validation software and Enzyme activity calculation”.
- 19. Should have 4 pairs of Quartz and Glass cuvettes (10mm) each.
- 20. Should supply online UPS of sufficient capacity with 1 hour backup to connect all the equipments supplied.
- 21. Should have safety certificate from a competent authority CE/FDA (US)/STQC CB certificate/STQC S certificate or valid detailed electrical and functional safety test report from ERTL. Copy of the certificate/test report shall be produced along with the technical bid.

- 22. "Should be supplied with a latest configuration laptop of reputed brand with necessary software and accessories. Details of the same shall be submitted along with the technical bid."
- 23. Should have 3 year warrenty and 5 year CAMC.

- 17. Tender will be opened in the presence of such of the Tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm—One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non judicial stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (one Percentage) of the total cost of articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders Unsealed, Unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstance.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the Tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the Signature and full Postal address of the Tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirments in the Tender Notification.

(3)

നമ്പർ സി1-29007(1)/2017/എം.സി.റ്റി. 2017 ജൂലൈ 14.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ഫിസിയോളജി വിഭാഗത്തിലേക്ക് ഇ. എം. ജി./എൻ. സി. വി./ഇ. പി. സിസ്റ്റം വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—27/2017.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം —1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 790.

ഡ്യൂപ്ലിക്കേറ്റ്—` 395.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

Technical Specifications:

1. All-in-one EMG/NCS/EP system with dedicated controls, integrated stimulators and high quality audio.
2. 3, 6 or 8 channel system with surface electrodes.
3. Multi MUP EMG analysis.
4. High CMRR and signal to noise ratio.
5. Software controlled inter connection of reference inputs.
6. Electrode impedance measurement with LED feed back.
7. Advance features for quantitative EMG, SF-EMG and tremor analysis.
8. Microsoft Windows based application.
9. Protocol based testing facility.
10. Automatic comparison with normative data. System should have a complete MUP normative database.
11. GDT/HL7 connectivity.
12. Should contain accessories :
 - (a) For NCV studies in human
 - (b) NCS study in human
 - (c) EP measurement in human
 - (d) Desktop computer or Laptop (Core i7/4GBRAM/ 1TBHDD/DVDRW/22" LED Monitor) with all accessories like key board, mouse etc.
 - (e) Table for setting up the machine, computer, printer, UPS etc.
 - (f) All electrode & cables.
 - (g) Software
 - (h) Colour laser/inkjet printer with ink tank.
 - (i) Online UPS (1KW) with 100 AH battery back-up (*in toto*)
 - (j) High quality plastic Covers for instruments when not in use.
 - (k) Table/readymade stand for setting up the machine, computer, printer, etc.,

All-in-one Workstation preferred.

5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non judicial stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one Percentage) of the total cost of articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders Unsealed, Unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the Tender. Tenders with out samples will not be considered for selection.
13. Tenders should bear the Signature and full Postal address of the Tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenders.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirments in the Tender Notification.
17. Tender will be opened in the presence of such of the Tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

TENDER SCHEDULE

(4)

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

നമ്പർ സി1-29007(2)/2017/ജി.എം. സി. റ്റി. 2017 ജൂലൈ 17.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ഫിസിയോളജി വിഭാഗത്തിലേക്ക് ഒരു ഓഡിയോ മീറ്റർ വാങ്ങുന്നതിലേക്ക്/ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്.

ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—28/2017.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 790

ഡ്യൂപ്ലിക്കേറ്റ്—` 395

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മൂന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

Technical Specification

1. *Air conduction:* 125 Hz (80dB), 250 Hz (90dB), 500Hz (120dB), 750Hz (120dB), 1kHz (120dB), 1.5KHz (120dB), 2kHz (120dB), 3kHz(120dB), 4kHz (120dB), 6kHz (120dB), 8KHz (120dB).
2. *Bone conduction:* 125 Hz (40dB), 250 Hz (50dB), 500Hz (70dB), 750Hz (70dB), 1kHz (70dB), 1.5KHz (70dB), 2kHz (70dB), 3kHz (70dB), 4kHz (70dB), 6kHz (70dB), 8KHz (70dB).
3. Digital type.
4. Based on DSP technology.
5. +20dB key.
6. Masking: wide, narrow & speech band noise.
7. Special Tests: Tone decay & Warble tone.
8. Can be connected to a computer through USB interface
9. PC software must be provided

10. Possible to connect free-field amplifier via junction box.
11. Pulse tone function.
12. Completely click-less interrupt.
13. Complete digital calibration.
14. Should contain accessories:
 - (a) Good quality head phone (Right & left-adjustable/lapel clip) with ear cover
 - (b) Good quality Bone conductor
 - (c) Desktop computer or Laptop (Core i7/4GBRAM/1TBHDD/DVDRW/19" LED monitor) with all accessories like key board, mouse etc.
 - (d) Laser printer
 - (e) USB- cable
 - (f) Audiometer-control software
 - (g) Patient response switch
 - (h) Ear plug for patient/subject- 5 pairs
 - (i) Detailed user manual
 - (j) Carry case for audiometer
 - (k) Online UPS (1KW) with 100 Ah battery back-up (*in toto*)
 - (l) Table for setting up the machine, computer, printer, etc.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorisation letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-8-2017, ഉച്ചയ്ക്ക് 12.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലപന 21-8-2017, 3 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ഡിഡിയോ ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റേയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 12-8-2017, 3 മണി ആയിരിക്കും.

Govt. Medical College, Thiruvananthapuram.

(Sd.) Principal.

പുനർ ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-1646/2017/ജി.ഡി.സി.റ്റി. 2017 ജൂൺ 20.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ക്ലീനിംഗ് & സൺഡ്രി ഐറ്റംസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 02/2017-18-ക്ലീനിംഗ് & സൺഡ്രി ഐറ്റംസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരള” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—2/2017-18.
- അടങ്കൽ തുക (ഏകദേശം)—` 2.17 ലക്ഷം.
- നിരതദ്രവ്യം—1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
 - അസ്സൽ—` 562.
 - പകർപ്പ്—` 281.

No. C2-1646/2017/DCT. 20th June 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Cleaning and Sundry Items” for the Various Department of Government Dental College, Thiruvananthapuram for the year 2017-18. The envelopes containing tender should bear the superscription Tender No. 02/2017-18 for the supply of ‘Cleaning and Sundry Items’ and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Tender No.—02/2017-18.

Approximate Cost—` 2.17 Lakh

E. M. D.—1%.

Cost of tender form:

Original—` 562.

Duplicate—` 281.

Last date and time of sale of tender form—21-8-2017, 3 p. m.

Last date and time of receipt of tender form—23-8-2017, 3 p. m.

Date and time of opening of tender—24-8-2017, 12.30 p. m.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011 obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 21-8-2017. DD, Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued by a cash remittance shown above per copy, tender forms will be sent if required by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 12-8-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(2)

നമ്പർ സി2-1648/2017/ജി.ഡി.സി. റ്റി. 2017 ജൂൺ 20.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ബയോമെഡിക്കൽ വേസ്റ്റ് ബാഗ്സ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരബോധത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 01/2017-18 ബയോമെഡിക്കൽ വേസ്റ്റ് ബാഗ്സ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരള” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതുമാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—1/2017-18.
- അടങ്കൽ തുക (ഏകദേശം)—` 2.23 ലക്ഷം.
- നിരതദ്രവ്യം—1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
 - അസ്സൽ—` 562.
 - പകർപ്പ്—` 281.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-8-2017, ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലപന 21-8-2017, 3 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ഡിഡിയോ ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്

ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റേയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ള വർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 12-8-2017, 3 മണി ആയിരിക്കും.

No. C2-1648/2017/DCT. 20th June 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Bio Medical Waste Bags” for the Various Departments of Government Dental College, Thiruvananthapuram for the year 2017-18. The envelopes containing tender should bear the superscription “Tender No. 01/2017-18 for the supply of Bio Medical Waste Bags” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

- Tender No.—01/2017-18.
- Approximate Cost—` 2.23 Lakh.
- E. M. D.—1%.
- Cost of tender form:
 - Original—` 562.
 - Duplicate—` 281.

Last date and time of sale of tender form—21-8-2017, 3 p. m.

Last date and time of receipt of tender form—23-8-2017, 3 p. m.

Date and time of opening of tender—24-8-2017, 12 Noon.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011 obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 21-8-2017. DD, Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms if required will be issued by a cash remittance shown above per copy tender forms will be sent if required by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 12-8-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College, Thiruvananthapuram. (Sd.) Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-5850/2017.

2017 ജൂലൈ 7.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് 'ബേബി വാർമർ' (Baby Warmer) രണ്ട് എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 2,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1/5850/2017 തീയതി 7-7-2017 ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി സുപ്രണ്ട്, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 16-8-2017 പകൽ 2 മണിക്ക് മുമ്പായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 16-8-2017 പകൽ 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 400-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 200-ം ജി.എസ്.റ്റി.യും അടച്ച് 14-8-2017 പകൽ 3 മണിക്ക് മുമ്പായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-5850/2017/MCHA.

7th July 2017.

Sealed tenders in prescribed format are invited for the purchase of "Baby Warmer"—2 Nos. for Gynaecology Department, Govt. T.D. Medical College Hospital, Alappuzha. Estimated Cost is about ` 2,00,000.

Tender No. C1-5850/2017 Govt. TD Medical College Hospital, Alappuzha dated 7-7-2017 and due date should be superscribed on the envelope at each tender. Tender should be addressed to the Superintendent, Govt. TD Medical College Hospital, Alappuzha. Last date of receipt of tender is 16-8-2017 at 2 p.m. Late tender will not be accepted at any cost. The tender will be opened on 16-8-2017 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. TD Medical College Hospital, Alappuzha on or before 14-8-2017 at 3 p.m.

Price of tender form :

Original—` 400 + GST.

Duplicate—` 200 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. TD Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Specifications for Baby Warmer

1. Should have microprocessor based heater control and manual modes of operation.
2. Should have user friendly touch sensitive control panel with large easy to read LED displays for actual and self temperatures.
3. Should have Quartz Infrared Heater with Parabolic reflector for uniform heat radiation.
4. The heater unit should be protected by a suitable grill.
5. The heater unit should be swiveling type and should be swiveled effortlessly.
6. The probes should be detachable type.
7. Should have memory back up to retrieve set data against power failure.
8. Should have calibration free temperature sensors.
9. The heater should automatically cut off at 38°C irrespective of the set parameters.
10. Should be mounted on four smooth running swiveling casters with integrated brakes.
11. Should have a monitor stand and I V drip pole.
12. Should have alarms with visual indicators for the following:
 - (i) Temp high
 - (ii) Temp low
 - (iii) Probe failure
 - (iv) Power failure
 - (v) Heater failure
13. Should have an examination light with ON/OFF switch.
14. Should be provided with integrated baby bed system with cassette tray compatible for taking X-ray.
15. Should be provided with withdrawable bed with head raising facility on both end.
16. Should be supported with easily removable slide flaps.

- 17. The unit should be made of mild steel tubular structure pretreated and powder coated.
- 18. Should work with input 200 to 240 Vac 50 Hz supply.
- 19. Should have safety certificate from a competent authority CE/FDA(US), STQC CB Certificate/STQC S certificate or valid detailed electrical and functional safety test report from ERTL/test report from ETDC. Copy of the certificate/test report shall be produced along with the technical bid.

(2)

നമ്പർ സി1-6286/2017.

2017 ജൂലൈ 7.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് 'നോർമൽ ഡെലിവറി കിറ്റ്' 1800 എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 4,75,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1-6286/2017 തീയതി 7-7-2017 ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി സുപ്രണ്ട്, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 11-8-2017 പകൽ 2 മണിക്കു മുമ്പായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 11-8-2017 പകൽ 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 1,000-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 500-ം ജി.എസ്.റ്റി.യും അടച്ച് 10-8-2017 പകൽ 3 മണിക്ക് മുമ്പായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-6286/2017/MCHA.

7th July 2017.

Sealed tenders in prescribed format are invited for the purchase of "Normal Delivery Kit" - 1800 Nos. for Gynaecology Department, Govt. T.D. Medical College Hospital, Alappuzha. Estimated Cost is about ` 4,75,000.

Tender No. C1/6286/2017 Govt. T.D. Medical College Hospital, Alappuzha dated 7-7-2017 and due date should be superscribed on the envelope at each tender. Tender should be addressed to the Superintendent, Govt. T.D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 11-8-2017 at 2 p.m. Late tender will

not be accepted at any cost. The tender will be opened on 11-8-2017 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenders may obtain the tender form from the office of the Superintendent, Govt. T.D. Medical College Hospital, Alappuzha on or before 10-8-2017 at 3 p.m.

Price of tender form :

Original—` 1,000 + GST.

Duplicate—` 500 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T.D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Normal Delivery Kit Specifications

- 1. Apron Disposable (XL)—2 Nos.
- 2. Maternity mat with pouch—1 No.
- 3. ABS Sheet—1 No.
- 4. Baby Sheet—1 No.
- 5. ID Band—1 No.
- 6. Moping Pad—5 Nos.
- 7. Corny Bag—1 No.

Govt. T.D. Medical College Hospital, Vandanam, Alappuzha.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്3-10031/2017/എം.സി.സി.

2017 ജൂലൈ 17.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ ഓർത്തോപീഡിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ നെർവ് ലൊക്കേറ്റർ (2 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,13,012.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ടെണ്ടർ ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 525.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

തപാൽവഴി—` 575.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—13-9-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന അവസാന തീയതിയും സമയവും—8-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-9-2017, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്3-10031/2017/എം.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതുമാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S3-10031/2017/MCC. 17th July 2017.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers or authorized suppliers for the supply of Nerve Locator to the Department of Orthopaedics of Govt. Medical College as detailed. Demonstration of the item is to be done if necessary.

Eastimate Cost—` 2,13,012.

EMD—1% of the quoted amount (Minimum ` 1,500).

Cost of tender form :

Original—` 525.

Duplicate—` 315.

By post—` 575.

Last date and time of sale of tender form by post—8-9-2017, 3 p. m.

Last date and time of sale of tender form—13-9-2017, 3 p. m.

Last date and time for receipt of tender form—14-9-2017, 11 a. m.

Date and time for opening of tender—14-9-2017, 11.30 a. m.

Tender should be superscribed with Tender No. S3-10031/2017/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in

Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorised representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by money order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

Govt. Medical College, Kozhikode-8.

(Sd.) For Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്3/8822/2016/ഐ.എം.സി.എച്ച്. 2017 ജൂൺ 27.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആശുപത്രി കിടക്കകളുടെ റക്സിൻ കവറുകൾ (200 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണകേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള എജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 18-8-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്3-8822/2016/IMCH

അടങ്കൽ തുക—` 1,80,000.

നിരതദ്രവ്യം—ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 525.

ഡ്യൂപ്ലിക്കേറ്റ് —` 263.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 18-8-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-8-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S3/8822/2016/IMCH. 27th June 2017.

Sealed tenders are invited for supply of 200 numbers of Rexin Covers for Hospital Bed items in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelop containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 18-8-2017, 11 a.m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender form are not transferable. Charges, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S3/8822/2016/IMCH.

Approximate Cost—` 1,80,000.

Cost of tender forms (Including Tax):

Original —` 525.

Duplicate—` 263.

If send by post postage charge—` 50.

Closing date and time of sale of tender form— 16-8-2017, 3 p.m.

Last date and time of receipt of tender form— 17-8-2017, 5 p.m.

Opening date and time of tender—18-8-2017, 11 a.m.

Date up to which rates are to be firm—31-8-2018.

Further details can be had from the office of the undersigned duly office hours on any working day.

(2)

നമ്പർ എസ്1/2511/2017/ഐ.എം.സി.എച്ച്. 2017 ജൂൺ 30.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് എച്ച്.ബി.എസ്.എ.ജി. കിറ്റ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണകേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 18-8-2017-ാം തീയതി രാവിലെ 11 മണിയ്ക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 4,98,750.

നിരതദ്രവ്യം—ഒരു ശതമാനം

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,575.

ഡ്യൂപ്ലിക്കേറ്റ് —` 788.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—16-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 18-8-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-8-2018.

ദർഘാസ് നമ്പർ	സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
എസ്1/2511/2017/IMCH	എച്ച്.ബി.എസ്.എ.ജി. കിറ്റ് (1) ഏപ്രൺ—1 (2) സർജൻസ് എൽബോ സ്റ്റൗസ്—1 ജോടി (3) ഗോഗിൾസ്—1 (4) ഷൂ കവർ ചെറുത്—1 ജോടി (5) കോർഡ് ക്ലാമ്പ്—1 (6) ഷൂ കവർ വലുത്—1 ജോടി (7) മീഡിയം ഡ്രേപ്പ്—1 ജോടി (8) അണ്ടർ പേഡ്—1	1	1330

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മൂന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1/2511/2017/IMCH. 30th June 2017.

Sealed tenders are invited for supply of HBS Ag Kit in IMCH Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelop containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 18-8-2017, 11 a.m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transefrable. Charges, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

- Approximate Cost—` 4,98,750.
- Cost of tender forms, (Including Tax):
- Original —` 1,575.
- Duplicate—` 788.

If send by post postage charge—` 50.

Closing date and time of sale of tender form—16-8-2017, 3 p.m.

Last date and time of receipt of tender form—17-8-2017, 5 p.m.

Opening date and time of tender—18-8-2017, 11 a.m.

Date upto which rates are to be firm—31-8-2018.

Specifications

Item—HBS Ag Kit—1330.

1. Apron—1 No.
2. Surgeon's elbow gloves—1 Pair.
3. Goggles—1 No.
4. Shoe Cover Small—1 Pair.
5. Card Clamp—1 No.
6. Shoe Cover large—1 Pair.
7. Medium drape—1 Pair.
8. Under Pad—1 No.

Further details can be had from the office of the undersigned duly office hours on any working day.

(3)

നമ്പർ എസ്1/2306/2017/ഐ.എം.സി.എച്ച്. 2017 ജൂലൈ 1.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ക്ലീനിംഗ് ഐറ്റംസ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള എജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 19-8-2017-ാം തീയതി രാവിലെ 11 മണിയ്ക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

- അടങ്കൽ തുക—` 4,92,500.
- നിരതദ്രവ്യം—ഒരു ശതമാനം
- ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :
- ഒറിജിനൽ—` 1,575.
- ഡ്യൂപ്ലിക്കേറ്റ് —` 788.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—17-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 19-8-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-8-2018.

ദർഘാസ് നമ്പർ	സാധനങ്ങളുടെ പേര്	അളവ്
എസ്1/2306/2017/IMCH	(1) ഹൈഡ്രജൻ പെറോക്സൈഡ് സൊല്യൂഷൻ സ്റ്റേബിലൈസ്ഡ് വിത്ത് AgNO3 എക്കോഷീൽഡ്	250 ലിറ്റർ
	(2) ക്ലോറോഹെക്സിലിൻ ഗ്ലൂക്കോണേറ്റ് 2.5% v/v ഇൻ ഇതൈൽ ആൽക്കഹോൾ 70% എമോലിയെന്റ് ആന്റ് മോയിസ്റ്ററൈസർ	2050 ലിറ്റർ

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1/2306/2017/IMCH. *1st July 2017.*

Sealed tenders are invited for supply of Cleaning items in IMCH Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelop containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted is sealed cover. Tender will be opened on 19-8-2017, 11 a.m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Charges, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 4,92,500.

Cost of tender forms, (Including Tax):

Original —` 1,575.

Duplicate—` 788.

If send by post postage charge—` 50.

Closing date and time of sale of tender form— 17-8-2017, 3 p.m.

Last date and time of receipt of tender form— 18-8-2017, 5 p.m.

Opening date and time of tender—19-8-2017, 11 a.m.

Date up to which rates are to be firm—31-8-2018.

Specifications

Item	Quantity
1. Hydrogen Peroxide solution stabilized with AgNO3 (Echosheild)	250 litre
2. Chlorohexidine gluconate 2.5 v/v in ethyl alcohol 70% with emollient and moisturizer (Hand rub)	2050 litre

Further details can be had from the office of the undersigned duly office hours on any working day.

Institute of Maternal & Child Health
Govt. Medical College,
Kozhikode. (Sd.)
Superintendent.

Survey and Land Records Department

e-TENDER NOTICES

(1)

[No. 02/2017-18]

No. B6-16137/2016. *21st July 2017.*

Online tenders are invited from reputed firm for the Supply, Installation and Commissioning of Desktop Computers (400 Nos.) for use in Survey and Land Records Department by Directorate of Survey and Land Records. The Desktop Computers should conform to the technical standards and specifications detailed in Annexure A to this notice. Tender documents and schedules are available in the website www.etenders.Kerala.gov.in. The Earnest Money, Deposit and tender fee should be submitted through the internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the www.etenders.kerala.gov.in website and tenders submitted manually through post will not be entertained. Late tenders will not be accepted.

PAC (in lakhs)—` 168.

EMD (1%)—` 1,68,000.

Tender Fee—` 29,500 (Inclusive of all taxes).

Period of supply—Within Twenty one days from the date of supply order.

Payment period—Within two weeks from the date of commissioning of the equipments.

Mode of payment—Mode of payment will be either NEFT/RTGS/Cheque/DD.

Place to be delivered—Offices of Survey and Land Records in all Districts of State.

Date from which the tender will be available in the website—22-7-2017.

Pre-bid meeting—26-7-2017, 11a.m. at Survey Bhavan, Vazhuthacaud, Thiruvananthapuram.

Last date and time for receipt of tender—11-8-2017, 5 p.m.

Tender opening date and time—14-8-2017, 2 p.m.

The number of equipment mentioned above in approximate, the Survey and Land Records Department will be liberty to increase or decrease the number to be procured or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Helpdesk number available in the website www.etenders.kerala.gov.in and from the office of The Director of Survey and Land records Department during the office hours. The details regarding e-payment (Bidders Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid and shall be submitted in their respective designated online covers.

The Survey and Land Records will not responsible for any inconveniences or loss to the Bidder while uploading/ downloading the bid. Please contact us on +91 471 2337810 between 10.15 a. m. to 5.15 p. m. on all working days for any clarifications or further information.

The unit price of equipment and the rate for annual Maintenance contract beyond the warranty period are to be quoted separately.

Annexure-A

Desktop Computers

- | | | |
|--|---|---|
| (a) Processor | : | Intel i5 7 th generation or higher with minimum Base of frequency 3 GHz, Minimum 4 core, 6 MB Cache or more, TDP:65W or lower |
| OR | | |
| Equivalent AMD Processor with Minimum Base frequency 3 GHz, Minimum 4 core, 6 MB cache or more, TDP:65W or lower (equivalency should be provided by either Sys mark 2014 score or PC Mark 8 Work 2.0 Conventional Score) | | |
| (b) Chipset/Motherboard | : | Intel Chipset/OEM Compatible |
| (c) Memory | : | 8 GB DDR4 RAM or above with minimum 4 DIMM slots or more for expansion up to 32 GB RAM |
| (d) Hard Disk Drive | : | 1 TB 7200 rpm or higher, 3.5" SATA Hard drive. |
| (e) Monitor | : | 19.5 inch or larger TFT/LED Digital Colour Monitor TCO-07 certified, same make as PC' |
| (f) Keyboard | : | USB Keyboard, minimum 104 keys, same make as PC. |
| (g) Mouse | : | USB 2 button Optical Scroll mouse same make as PC and Mouse pad. |
| (h) Bays | : | 2 Nos. or more |
| (i) Ports | : | Six USB Ports or more with at least 2 in front & at least two USB3.0 ports, 1 Serial audio ports for microphone and headphone in front, 1 RJ-45, 1 VGA, HDMI Ports. |
| (j) Form Factor | : | Small Form Factor, Tool less Chassis. |
| (k) ODD | : | Optional, Not mandatory. |
| (l) Audio | : | Integrated audio controller, Audio ports both in front and back, standard internal speaker. |

- (m) Networking facility : 10/100/1000 Mbps on board integrated Network Port with remote booting facility remote system installation, remote wake up.
- (n) Power Management/ Screen Blanking : Hard Disk and System Idle Mode in Power On, Set up Password, Power supply SMPS Surge protected
- (o) Accessories : With required connecting cables and driver media and required accessories
- (p) Security certification: TPM 2.0 Security Chip, SATA port disablement (via BIOS), Serial, parallel, USB enable/disable (via BIOS), Optional USB Port Disable at factory (user configurable via BIOS), Removable media write/boot control, Power-On password (via BIOS), Administrator password (via BIOS), Setup password (via BIOS), Support for chassis padlocks and cable lock devices.
- (q) Certification and compliances : ISO 14001: 2004 for OEM, TCO Certification for monitor, ROHS Compliance for product, EPEAT Certified (EPEAT Gold) registered in India or equivalent International Standards for the quoted Monitor and CPU that aims at green brand PC.
- (r) Warranty : 5Year comprehensive on-site warranty including Monitor
- (s) Operating System: : Preloaded with Linux OS Latest Version
- (t) Power Supply : with 85% efficiency

(2)

[No. 03/2017-18]

No. B6-16137/2016.

21st July 2017.

Online tenders are invited from reputed firm for the Supply, Installation and Commissioning of Laptop Computers (100 Nos.) for use in Survey and Land Records Department by Directorate of Survey and Land Records. The Laptops should conform to the technical standards and specifications detailed in Annexure A to this notice. Tender documents and schedules are available in

the website www.etenders.kerala.gov.in The Earnest Money Deposit and tender fee should be submitted through the internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated online cover (s)/envelope (s) on the www.etenders.Kerala.gov.in website and tenders submitted manually through post will not be entertained. Late tenders will not be accepted.

PAC (in lakhs)—` 60.

EMD (1%)—` 60,000.

Tender Fee—` 10,620 (Inclusive of all Taxes).

Period of supply—Within twenty one days from the date of supply order.

Payment period—Within two weeks from the date of commissioning of the equipments.

Mode of payment—Mode of payment will be either NEFT/RTGS/Cheque/DD.

Place to be delivered—Offices of Survey and Land Records in all Districts of State.

Date from which the tender will be available in the website—22-7-2017.

Pre-bid meeting—26-7-2017, 11a.m. at Survey Bhavan, Vazhuthacaud, Thiruvananthapuram.

Last date and time for receipt of tender—11-8-2017, 5 p.m.

Tender opening date and time—14-8-2017, 2 p.m.

The number of equipment mentioned above is approximate. The Survey and Land Records Department will be liberty to increase or decrease the number to be procured or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Helpdesk number available in the website www.tenders.kerala.gov.in and from the office of The Director of Survey and Land Records Department during the office hours. The details regarding e-payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid and shall be submitted in their respective designated online covers.

The Survey and Land Records will not responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid. Please contact us on +91 471 2337810 between 10.15 a. m. to 5.15 p. m. on all working days for any clarifications or further information.

The unit price of equipment and the rate for annual Maintenance contract beyond the warranty period are to be quoted separately.

Annexure-A

Laptops

- (a) Processor : Intel i5 7th generation or higher with minimum Base of frequency 2.5 GHz, Minimum 4 core, TDP:45W or lower
- OR
- Equivalent AMD Processor with Minimum Base frequency 2.5 GHz, Minimum 4 , TDP:45W or lower (equivalency should be provided by either Sys mark 2014 score or PC Mark 8 Work 2.0 Conventional Score)
- (b) Chipset : Compatible
- (c) Motherboard : OEM Compatible
- (d) Memory : 8GB DDR4 RAM (or higher)
- (e) Hard Disk : Minimum 500 GB of 7200 rpm or higher or same/higher size of SSD hard disk
- (f) Display : LED Backlit Display
- (g) Display Size : 15.6 inc.
- (h) Resolution : 1366 X 768 WXGA or Higher
- (i) Wireless Connectivity : IEEE/802.11b/g/n/WLAN integrated wireless, integrated Bluetooth 4.0
- (j) Speaker : Integrated Stereo Speaker
- (k) Keyboard : Keyboard with Touch pad
- (l) Camera : Integrated
- (m) Audio : Integrated High Definition Audio
- (n) Expansion Ports : Minimum 3 USB Ports, at least one USB 3.0 or above type, SD/MMC card reader (3 in 1), 10/100/1000 Ethernet Card, VGA/HDMI, Head Phone/Microphone Combo or Separate & Other Standard features

- (o) Power Supply : 230v, 50Hz AC Supply with rechargeable battery pack comprising of Li-ion battery Suitable for minimum 6 hours operation complete with battery charger/adapter
- (p) Battery : 9 Cell Li-ion Battery
- (q) Carry case : Executive Laptop carry bag with Cushion to be provided
- (r) Weight : Not more than 2.30 kg.
- (s) Warranty : 5 Years comprehensive onsite warranty excluding battery and charger. Battery and Charger should have at least for 3 years.
- (t) Certification : Energy Star ver 6.0/ Bureau of Energy Efficiency (BEE) certification
RoHS for product
EPEAT Certified (EPEAT Gold). Registered in India or equivalent international standards that aims at green brand
- (u) Operating System : Preloaded with Linux OS Latest Version

(3)

[No. 04/2017-18]

No. B6-17249/2017.

21st July 2017.

Online tenders are invited from reputed firm for the Supply, installation and Commissioning of following items for use in Survey and Land Records Department by Directorate of Survey and Land Records. The Multi-function Printer (Colour and B&W) should conform to the technical standards and specifications detailed in Annexure A to this notice. Tender documents and schedules are available in the website www.etenders.kerala.gov.in. The Earnest Money Deposit and tender fee should be submitted through the internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated online cover (s)/envelope (s) on the www.etenders.Kerala.gov.in website and tenders submitted manually through post will not be entertained. Late tenders will not be accepted.

Sl. No.	Items and Quantity	PAC
1	A4 Multi function Printer B & W—10 Nos.	1,50,000
2	A4 Multi function Printer colour—1 No.	25,000
3	A3 Multi function Printer B & W—10 Nos.	6,50,000
4	A3 Multi function Printer colour—20 Nos.	50,00,000
Total		58,25,000

EMD (1%)—` 58,250.

Tender fee—` 10,266 (Inclusive of all Taxes).

(If Bidder fails to qualify the entire items proposed in the tender, EMD amount will be adjusted accordingly.)

Period of supply—Within Twenty one days from the date of supply order.

Payment Period—Within two weeks from the date of commissioning of the equipments.

Mode of Payment—Mode of payment will be either NEFT/RTGS/Cheque/DD.

Place to be delivered—Offices of Survey and Land Records in all Districts of State.

Date from which the tender will be available in the website—22-7-2017.

Pre-bid Meeting—26-7-2017, 2 p. m. at Survey Bhavan, Vazhuthacaud, Thiruvananthapuram.

Last date for receipt of tender—11-8-2017, 5 p. m.

Tender opening date and time—14-8-2017, at 2 p.m.

The number of equipment mentioned above is approximate. The Survey and Land Records Department will be liberty to increase or decrease the number to be procured or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Helpdesk number available in the website www.tenders.kerala.gov.in and from the Office of The Director of Survey and Land Records Department during the office hours. The details regarding e-payment (Bidders Bank Account No. where he/she is having core banking facility and email ID) should be

submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

The Survey and Land Records will not responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid. Please contact us on +91 471 2337810 between 10.15 a. m. to 5.15 p. m. on all working days for any clarifications or further information.

The unit price of equipment and the rate for annual maintenance contract beyond the warranty period are to be quoted separately.

Annexure-A

(I) A3 Multifunction Colour Printer (Duplex)

1. Copy/Print/speed(B/W) : 20 ppm or higher
2. Copy/Print/speed (Colour) : 20 ppm or higher
3. Copy resolution : 600 dpi × 600 dpi
4. Original format : A3
5. Processor : 1.36 GHz or higher
6. Print Memory : 2GB or higher
7. Operating system : Windows 7, 86x/64×, Windows 8, 86×/64×, Windows 10, 86 × /64 ×, Windows Server 2008/2012 R2 86x/64 × Windows DPWS support, Mac OS 9.2/10.2/10.4/10.5 or higher Ubuntu/Linux
8. Connectivity : 10/100/1000/Base Ethernet, high speed USB 2.0 Direct Print: Wi-Fi Controller Features
9. Network Protocol : TCP/IP (IPv4/IPv6), Apple Talk (Ether Talk)
10. Frame Type : Ethernet
11. Automatic Document Feeder : DADF
12. Print Functions : Print, Network Print, Print from Android Device
13. Scan Speed : Colour/Mono up to 20cpm (300 dpi DADF)
14. Scan Resolution : Max. 600 × 600 dpi
15. Scan Modes : Network Twain Scan/Push Scan/Pull Scan/Scan to USB
16. File Format : JPEG, TIFF, PDF, PDF/A, XPS
17. Printable Paper size : A3

18. Paper input capacity	: Tray (Multipurpose Tray): 100 sheets Tray 2:500 Sheets Tray 3:500 Sheets	20. Facilities	: Pull Scan/ Push Scan/Scan to PC, Scan to USB
19. Warranty	: 5 Year comprehensive onsite Warranty	21. Local	: Hi-speed USB 2.0
		22. Network	: 10-Base-T/100 Base-TX Ethernet
		23. Sharing Facilities	: Network printer Sharing, Network scanner Sharing

(II) A3 Multifunction B/W Printer (Duplex)

1. Technology	: Mono, Laser
2. Media Size Supported	: A4, A3
3. Min Print Speed	: Minimum 25 PPM
4. Memory	: 2 MB or higher
5. Interface	: Hi Speed USB 2.0 and Network Interface
6. Print Resolution	: 1200 × 1200 dpi
7. Paper Tray Capacity (Input and Output)	: Min 100 Sheet or higher
8. Duty Cycle	: Minimum 15000 pages per month
9. Paper size	: A3, A4, A5, A6, B5, C5, DL
10. Driver	: Windows 7, Windows 8 or higher & Linux versions
11. Warranty	: 5 years on-site warranty
12. Duplex Printing	: Auto

(III) A4 Printer (Multi-Function Colour Printer) (Duplex)

1. Type of Printer	: Printer/Copier/Scanner
2. Copy/Print/speed (B/W)	: 18 ppm or higher
3. Copy/Print/speed (B/W)	: 12 ppm or higher
4. Paper Handling	: A4, Letter/Legal
5. Paper Capacity	: 250 Sheets + 1 Sheet manual tray
6. Display	: LCD Display
7. Supported OS	: Linux, Windows
8. Memory Size	: 32 MB or higher
9. Duty Life Cycle	: 10000 pages per month
10. Features	: Support for ADF and Auto Duplex
11. Warranty	: 5 year comprehensive onsite warranty
12. Print Speed	: Up to 24 ppm
13. Print Resolution	: 600 x 600 dpi
14. Emulation	: GDI
15. Resolution	: 600 x 600 dpi
16. Reduction/Enlargement	: 25%-400%
17. Scan	: Colour (Input 48 bits, Output 24 bits)
18. Scan resolution	: Minimum 600 x 600 dpi
19. Scan type	: Flatbed

(IV) A4 Printer (Multi-Function B/W Printer) (Duplex)

1. Type of Printer	: Printer/Copier/Scanner
2. Print Method	: Monochrome Laser
3. Paper Handling	: A4, Letter/Legal
4. Paper Capacity	: 250 Sheets + 1 Sheet manual tray
5. Display	: LCD Display
6. Supported OS	: Linux, Windows
7. Memory Size	: 32 MB
8. Duty Life Cycle	: 10000 pages per month
9. Features	: Support for ADF and Auto Duplex
10. Warranty	: 5 year comprehensive onsite Warranty
11. Print Speed	: Upto 24 ppm
12. Print Resolution	: 600 x 600 dpi
13. Emulation	: GDI Laser Monochrome
14. Resolution	: 600x600 dpi
15. Reduction/Enlargement	: 25%-400%
16. Scan	: Colour (Input 48 bits, Output 24 bits)
17. Scan resolution	: Minimum 600 x 600 dpi
18. Scan type	: Flatbed
19. Facilities	: Scan to PC, Scan to e-Mail, Scan to FTP, Scan to SMB

Interfaces

20. Local	: Hi-speed USB 2.0
21. Network	: 10-Base-T/100 Base-TX Ethernet
22. Sharing Facilities	: Network printer Sharing, Network scanner Sharing

(4)

[No. 05/2017-18]

No. B6-17246/2017.

21st July 2017.

Online tenders are invited from reputed firm for the Supply, Installation and Commissioning of UPS with Battery 2 KVA (25 Nos.), 5KVA (20 Nos.),10KVA(1No.) for use in Survey and Land Records Department by Directorate of Survey and Land Records. The UPS with Battery should conform to the technical standards and specifications detailed in Annexure A to this notice. Tender documents and schedules are available in the

website www.etenders.kerala.gov.in. The Earnest Money Deposit and Tender fee should be submitted through the internet on-line banking of SBI or through NEFT for other Banks.

All bid/tender documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

Sl. No.	Items and Quantity	PAC in \sim Lakhs
1	UPS with Battery 2 KVA—25 Nos.	15.5
2	UPS with Battery 5 KVA—20 Nos.	28
3	UPS with Battery 10 KVA—1 No.	3.0
Total		46.5

EMD (1%)— \sim 46,500.

Tender Fee— \sim 8,230 (Inclusive of all Taxes).

(If Bidder fails to qualifies the entire items proposed in the tender, EMD amount will be adjusted accordingly.)

Period of supply—Within Twenty one days from the date of supply order.

Payment Period—Within two weeks from the date of commissioning of the equipments.

Mode of Payment—Mode of payment will be either NEFT/RTGS/Cheque/DD.

Place to be delivered—Offices of Survey and Land Records in all Districts of State.

Date from which the tender will be available in the website—22-7-2017.

Pre-bid Meeting—26-7-2017, 11 a.m. at Survey Bhavan, Vazhuthacaud, Thiruvananthapuram.

Last date for receipt of tender—11-8-2017, 5 p.m.

Tender opening date and time—14-8-2017, 2 p.m.

The number of equipment mentioned above is approximate. The Survey and Land Records Department will be liberty to increase or decrease the number to be procured or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth \sim 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Helpdesk number available in the website www.tenders.kerala.gov.in and from the

office of The Director of Survey and Land records Department during the office hours. The details regarding e-payment (Bidders Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid and shall be submitted in their respective designated online covers.

The Survey and Land Records will not responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid. Please contact us on +91 471 2337810 between 10.15 a. m. to 5.15 p. m. on all working days for any clarifications or further information.

The unit price of equipment and the rate for annual maintenance contract beyond the warranty period are to be quoted separately.

ANNEXURE-A

(I) UPS 2 KVA

- (a) Phase : Single Phase
 (b) Type : online
 (c) Backup Time : 120 Min
 (d) Battery Type : 100Ah SMF battery with C10 rating ERTL or equivalent certificate.
 (e) Certification : ISO 9001: 2008 & ISO 14001: 2004

Input

- (f) Input voltage Arrange : 160-270V AC (Single Phase)
 (g) Input Frequency Range (Hz) : 50 Hz. +/-10%
 (h) Power Factor : >0.9
 (i) Input THD : <5%

Output

- (j) Voltage : 230 V +/-1% V
 (k) Voltage Regulation : +/-1%
 (l) Frequency Synchronized Range : 50 Hz +/- 0.2 Hz
 (m) Output wave form : Pure sine wave
 (n) Crest Factor : 3:1
 (o) Efficiency AC-AC : >90%
 (p) Power Factor : 0.8 leg to Unity PF
 (q) Overload Capacity : 150 % for 1 Min 120% for 10 Min
 (r) Transfer Time (Mains to Battery) : 0ms
 (s) THD : <3% fpr Linear, <5% for Non Linear Load
 (t) Isolation Transformer : Inbuilt Galvanic Isolation Transformer shall be provided at input side

- (u) Bypass : Static bypass
- (v) LCD Display : Output Voltage, Output Current, Output Frequency, Input Voltage, Battery Voltage
- (w) Communication Interface : RS 232 port, SNMP required
- (x) Protection : Automatic discharge protection with self test Features, Overload, Surge Protection, Input Fault, Cold Start, Low Battery, Battery over charge Output, Shortcut Circuit, Charging Current Circuit Inverter over temperature
- (y) Number of batteries: 4 battery /2Hrs Backup
- (z) Warranty : 5 years onsite warranty for UPS and Battery

(II) UPS 5 KVA

- (a) Phase : Single Phase
- (b) Type : online
- (c) Backup Time : 120 Min.
- (d) Battery Type : 100Ah SMF with C10 rating ERTL or equivalent certificate.
- (e) Certification : ISO 9001:2008 & ISO 14001:2004

Input

- (f) Input voltage Arrange : 160-270V AC (Single Phase)
- (g) Input Frequency Range (Hz) : 50 Hz +/-10%
- (h) Power Factor : >0.9
- (i) Input THD : <5%

Output

- (j) Voltage : 230V+/-1%V
- (k) Voltage Regulation : +/-1%
- (l) Frequency Synchronized Range : 50 Hz +/- 0.2 Hz
- (m) Output wave form : Pure sine wave
- (n) Crest Factor : 3:1
- (o) Efficiency AC-AC : >90%
- (p) Power Factor : 0.8 lag to Unity PF
- (q) Overload Capacity : 150% for 1 Min 120% for 10 Min
- (r) Transfer Time (Mains to Battery) : 0ms
- (s) THD : <3% for Linear, <5% for Non Linear Load
- (t) Isolation Transformer : Inbuilt Galvanic Isolation Transformer shall be provided at input side
- (u) Bypass : Static bypass

- (v) LCD Display : Output Voltage, Output Current, Output Frequency, Input Voltage, Battery Voltage
- (w) Communication Interface : RS 232 port, SNMP required
- (x) Protection : Automatic discharge protection with self test Features, Overload, Surge Protection, Input Fault, Cold Start, Low Battery, Battery over charge Output, Shortcut Circuit, Charging Current Circuit Inverter over temperature
- (y) Number of batteries: 10 battery /2Hrs Backup
- (z) Warranty : 5 Years onsite warranty for UPS and Battery

(II) UPS 10KVA

- (a) Model/Capacity : 10 KVA Online UPS
- (b) AC Input Voltage : 3 Phase 415 V AC
- (c) AC Output Voltage : Single Phase 220/230/240 V AC
- (d) Input/Output Frequency Range : 40 Hz-70 Hz
- (e) Input power factor : >=0.9
- (f) Output power factor: >=0.8
- (g) Output wave form : Pure sine wave
- (h) Overload Capacity (Inverter Mode) : 110% for 10 min. 130% for 1 min. 150% for 10 sec.
- (i) Overload Capacity (Battery Mode) : 110% for 10 min. 125% for 10 sec.
- (j) Static bypass : Yes
- (k) Manual bypass : Yes
- (l) Crest factor : 3:1
- (m) Display : LCD/LED
- (n) Alarm : Built in buzzer
- (o) Product Certification: ISO 9001: 2008,14001:2004 (UPS & Battery) ISI/BIS Certification for Battery
- (p) THD at Linear load : <2%
- (q) THD at non linear load : <=5%
- (r) Indications : Mains On, Inverter On/Off, Charger On, Battery mode, Load level
- (s) Battery Back, VAH : 2 Hrs at full load, min 31200 VAH
- (t) Battery type : Tubular/External

- (u) Battery Voltage : 192VDC/240VDC
- (v) System efficiency : >=90%
- (w) Battery Capacity 20 Battery/3 hrs backup
- (x) Warranty 5 Years onsite for UPS and Battery

Tender No. A1/2017-18.
 Estimate Amount—` 4,99,940.
 Cost of tender form:
 Original—` 1,000 + GST 5%.
 Duplicate—` 500 + GST 5%.

Last date and time of sale of tender forms—
 23-8-2017, 11. 30 a. m.

Last date and time of receipt of tender forms—
 23-8-2017, 2.30 p. m.

Date and time of opening of tender—
 23-8-2017, 3 p. m.

(Sd.)

*Director of Survey &
 Land Records*

(For and on behalf of the
 Governor of Kerala).

Thiruvananthapuram.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ1/1207/17. 2017 ജൂലൈ 7.

ചേർത്തല ഗവ. പോളിടെക്നിക് കോളേജിലെ ഇലക്ട്രിക്കൽ ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ — എ1/1/2017-18.

അടങ്കൽ തുക — ` 4,99,940.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,000+ ജി. എസ്. റ്റി. 5%.

ഡ്യൂപ്ലിക്കേറ്റ്—` 500+ ജി. എസ്. റ്റി. 5%.

ദർഘാസുകൾ വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 11. 30 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 2.30 മണി

ദർഘാസുകൾ തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 100 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 17-8-2017, 3 മണിക്ക് മുൻപായി മണിയോർഡർ ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. കൂടാതെ ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക് കോളേജ് ചേർത്തല, ആലപ്പുഴ ജില്ല-688 539, കേരളയുടെ ആഫീസിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസുകളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതും ദർഘാസുകൾ സമർപ്പിക്കുന്ന മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്. എഗ്രിമെന്റ്/നിരത ദ്രവ്യമില്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ ഉടൊടൊപ്പം നൽകേണ്ട സാധനങ്ങളുടെ വിശദമായ വിവരങ്ങൾ ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A1/1207/2017. 7th July 2017.

Sealed tenders are invited for the supply of equipments for Electrical Technology Lab of Govt. Poytechnic College, Cherthala.

The Tenders should be supercribed “Tender No. A1/2017-18 for the supply of Equipments to Electrical Technology Lab”. Late tenders will not be accepted. The tender forms can be had from the Office of the Principal, Govt. Polytechnic College, Cherthala, Alappuzha 688 539 Kerala on cash remittance. Those who require tender forms by registered post should send ` 100 Extra for each tender besides the cost of tender forms. Money order is accepted up to 17-8-2017, 3 p. m. Cheques, postage stamps, darft will not be accepted towards the cost of tender forms. The tender forms are not transferable.

As per the tender condition tenderer should sent along with the tender an agreement executed and signed on Kerala Stamp Value Paper value of ` 200 and EMD 1% of the cost of article tendered. The tender without agreement/EMD will be rejected. Details of specification will be issued along with the tender forms.

Office of the Principal, (Sd.)
 Govt. Polytechnic College, Cherthala. *Principal.*

SHORT TENDER NOTICE

No. D3/3775/2017. 10th July 2017.

Tenders, sealed with sealing wax, are invited for the supply and purchase of Working Counters for the Art room of School of Architecture. Tenders should be superscribed as Tender No. D3/68/2017-18 for the supply of Art room working Counters and addressed to Principal, Govt. Engineering College, Thrissur, Kerala. The last date for the receipt of Tender is 17-8-2017, 2 p. m. The tenders will be opened at 11a. m. on 18-8-2017 in the presence of such tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the requisite tender forms from Principal, Govt. Engineering College, Thrissur on cash remittance of ` 630 + postal charge the price fixed for requisite tender form. Duplicate form, if required, will be issued. Tender forms are not transferable. The sale of tender forms will be closed at 12 Noon on 17-8-2017. Cost of tender forms should be remitted either in cash or by Money Order ` 630 + postal charges. Cheques, Postage Stamps, Postal orders or Demand Drafts will not be accepted towards the cost of the tender forms. The forms will not be sent by VPP.

Tenders should be accompanied by EMD of 1% of the approximate amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office.

Government Engineering College, Thrissur.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2-2008/17/GCEK.

2017 ജൂലൈ 6.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്പ്യൂട്ടേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഫാബ് ലാബിൽ ടൈൽ പാകുന്ന ജോലി (സാധനങ്ങൾ ഉൾപ്പെടെ) ചെയ്യുന്നതിന് മുദ്രണം ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,10,570.

നിരതദ്രവ്യം—1% (മിനിമം ` 1,500).

മുദ്രണം ചെയ്ത ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ 14-8-2017-ന് വൈകുന്നേരം 2 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനും തീയതിക്കുമകം ലഭിക്കുന്ന മുദ്രണം ചെയ്ത ദർഘാസുകൾ 14-8-2017-ന് വൈകുന്നേരം 3 മണിക്ക് ഹാജരായിട്ടുള്ള അംഗീകൃത പ്രതിനിധികളുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ ` 420 (നികുതിയടക്കം) അടച്ചു അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. തനിപ്പകർപ്പ് ആവശ്യമുള്ളവർ ` 210 (നികുതിയടക്കം) അടച്ചു കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്/ഡിഡി/പോസ്റ്റേജ് സ്റ്റാമ്പ്/ഐ.പി.ഒ. എന്നിവ മുഖേന അടയ്ക്കാവുന്നതല്ല. വി.പി.പി. അനുവദനീയമല്ല. ദർഘാസ് ഫോറങ്ങൾ 14-8-2017-ന് ഉച്ചയ്ക്ക് 1 മണിവരെ പണമടച്ച് കൈപ്പറ്റാവുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ മാർഗ്ഗം ആവശ്യമുള്ളവർ ` 30 തപാൽ ചാർജ്ജായി അധികം അയക്കേണ്ടതാണ്. മാദ്ധ്യമങ്ങളിൽ പരസ്യം പ്രസിദ്ധീകരിച്ചതിന് ശേഷം മാത്രമേ ദർഘാസ് ഫോറം വിതരണം ചെയ്യുകയുള്ളൂ.

No. D2-2008/17/GCEK.

6th July 2017.

Sealed tenders are invited for the supply of the following stores for the following work.

- 1 Tender Number—D2/2008/17/GCEK.
- 2 Name of Work—Tile Fixing at Fablab of ECE Department.
- 3 Approximate Cost—` 1,10,570.
- 4 EMD—1% of quoted rate (Minimum ` 1,500)

The tender should be superscribed No. D2/2008/17/GCEK and addressed to the Principal, Govt. College of Engineering, P.O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 14-8-2017 at 2 p.m. and the tender will be opened at 3 p.m. on 14-8-2017 in the presence of such of the tenderer or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Govt. College of Engineering, P.O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a Cash remittance of ` 420 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m. on 14-8-2017. Cheques, Postage Stamps, D.D., IPO etc. will not be accepted towards the cost of forms, not will the forms be sent as per V.P.P. Duplicate forms, if required will be issued at ` 210 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.

Sale of tender forms will begin only after publication of notification in the Dailies.

Govt. College of Engineering, Kannur-670 563.

(Sd.) Principal.

പുനർ ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി2/1426/2015(1).

2017 ജൂൺ 20.

നടുവിൽ ഗവ. പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് ഹെൽത്ത് ആന്റ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് സീൽ ചെയ്ത വയും കവറിന് പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും “നടുവിൽ ഗവ. പോളിടെക്നിക് കോളേജ് ഹെൽത്ത് ആന്റ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി” എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-8-2017, 3 മണി വരെയും അവ 11-8-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്ന വരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവ. പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടട (പി. ഒ.) കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറം ഒന്നിന് ` 800 + വാറ്റ് 5% (അല്ലെങ്കിൽ ജി.എസ്.ടി.) + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കി കിട്ടാത്തത്) കണ്ണൂർ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 10-8-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ മാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണിയോർഡർ

ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്പിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 400 + വാറ്റ് 5% (അല്ലെങ്കിൽ ജി.എസ്.ടി.) കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യം, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D2/1426/2015(1). 20th June 2017.

Sealed tenders are invited for the supply of Equipments for Health & Physical Education Lab of Govt. Polytechnic College, Naduvil.

The tenders should be superscripted No. D2/1426/2015 (1) and address to the Special Officer, Govt. Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada (P. O.), Kannur-7. Last date for receipt of tender is 10-8-2017, 3 p. m. and tenders will be opened at 11 a. m. on 11-8-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 800 + VAT 5% or GST which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a.m on 10-8-2017 cheques, postage stamps etc. will not be accepted towards the cost of forms nor will be forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 400+VAT 5% or GST which is applicable per copy.

1% of EMD of the quoted amount and furnished Agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(2)

നമ്പർ ഡി2-1426/2015(9). 2017 ജൂൺ 20.

നടുവിൽ ഗവ. പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് ഓട്ടൊമൊബൈൽ സർവ്വീസിങ്ങ് ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിന് പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും “നടുവിൽ ഗവ. പോളിടെക്നിക് കോളേജ് ഓട്ടൊമൊബൈൽ സർവ്വീസിങ്ങ് ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി” എന്നെഴുതിയവയും ആയിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-8-2017, 3 മണി വരെയും അവ 11-8-2017 രാവിലെ കൂടും 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന

ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്വൈഷ്യൽ ഓഫീസർ, ഗവ. പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറം ഒന്നിന് ` 600 + വാറ്റ് 5% (അല്ലെങ്കിൽ ജി.എസ്.ടി.) + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കി കിട്ടാത്തത്) കണ്ണൂർ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 10-8-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ മാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണിയോർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്പിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 300 + വാറ്റ് 5% (അല്ലെങ്കിൽ ജി.എസ്.ടി.) കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യം, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D2-1426/2015(9). 20th June 2017.

Sealed tenders are invited for the supply of Equipments for Automobile Servicing Lab of Govt. Polytechnic College, Naduvil.

The tenders should be superscripted No. D2/1426/2015(9) and address to the Special Officer, Govt. Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 10-8-2017, 3 p. m. and tenders will be opened at 11 a. m. on 11-8-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Government Polytechnic College, Kannur obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 600 + VAT 5% or GST which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a.m on 10-8-2017 cheques, postage stamps etc. will not be accepted towards the cost of forms nor will be forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 300 + VAT 5% or GST per copy.

1% of EMD of the quoted amount and furnished Agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(Sd.)
Special Officer,
Govt. Polytechnic College, Naduvil,
Principal, Govt. Polytechnic College.
Kannur.